

Sl. No.	State	2011-12	2012-13	2013-14
24.	Tamil Nadu	4468.13	5174.02	5979.87
25.	Tripura	2838.81	3063.24	3566.67
26.	Uttar Pradesh	13193.79	12993.42	14012.87
27.	Uttarakhand	3326.21	3627.37	4223.75
28.	West Bengal	9640.06	8263.34	8056.41
29.	Telangana	0.00	0.00	0.00
TOTAL		131713.47	136001.70	140110.91

Source: Public Financial Management System (PFMS) of office of CGA.

Restoration of CST rate till implementation of GST

3612. SHRI A. V. SWAMY: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Odisha is losing ₹ 1300 crores annually due to reduction rate in Central Sales Tax (CST) rate from 4 per cent to 2 per cent as on 1 June, 2008 in the absence of implementation of Goods and Services Tax (GST); and

(b) how soon this heavy losses is going to be paid to Odisha or the CST rate is restored to 4 per cent till the implementation of GST?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRIMATI NIRMALA SITHARAMAN): (a) No, Sir. Odisha Government has submitted a compensation claim of ₹ 1087.67 crore only for the year 2012-13 on account of loss due to reduction rate in Central Sales Tax (CST) rate from 4 per cent to 2 per cent as on 1 June, 2008.

(b) CST compensation claims of the States including Odisha for the 3 years period 2010-11, 2011-12 and 2012-13, as per recommendation of the Empowered Committee of State Finance Minister is under consideration with the Department of Revenue.

CDR package to companies

3613. DR. V. MAITREYAN: Will the Minister of FINANCE be pleased to state:

(a) whether Government has approved Corporate Debt Restructuring (CDR) package scheme for many companies;

(b) if so, the details list of companies given CDR package;

(c) the total amount involved for the years 2010-11, 2011-12, 2012-13 and 2013-14;

(d) the current status of the companies which availed the CDR package;